

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1611  
TO BE ANSWERED ON DECEMBER 05, 2024  
JAL HI AMRIT SCHEME**

**NO. 1611.**

**SHRI DULU MAHATO:  
SHRI BIDYUT BARAN MAHATO:  
SHRI VIJAY BAGHEL:  
SHRI P P CHAUDHARY:  
SHRI BALYA MAMA SURESH GOPINATH MHATRE:  
SMT. HIMADRI SINGH:  
SHRI ALOK SHARMA:  
SHRI PRADEEP KUMAR SINGH:  
SHRI ANUP SANJAY DHOTRE:  
SHRI MANISH JAISWAL:  
SHRI P C MOHAN:  
SMT. BIJULI KALITA MEDHI:  
SMT. SMITA UDAY WAGH:  
SHRI LUMBA RAM:  
SHRI BASAVARAJ BOMMAI:  
SHRI KANWAR SINGH TANWAR:  
SHRI GANESH SINGH:  
SHRI VISHWESHWAR HEGDE KAGERI:  
DR. HEMANT VISHNU SAVARA:  
SHRI MITESH PATEL BAKABHAI:  
SHRI YADUVEER WADIYAR:  
DR. JAYANTA KUMAR ROY:  
SHRI JAI PRAKASH:  
SHRI HASMUKHBHAI SOMABHAI PATEL:  
SHRI JANARDAN SINGH SIGRIWAL:  
SHRI PARSHOTTAMBHAI RUPALA:  
SMT. HEMA MALINI:  
SHRI KHAGEN MURMU:  
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:  
DR. NISHIKANT DUBEY:  
SHRI MANOJ TIWARI:  
SMT. APARAJITA SARANGI:  
SHRI BIBHU PRASAD TARAI:  
SHRI VIJAY KUMAR DUBEY:  
SMT. KAMALJEET SEHRAWAT:  
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:  
SHRI PRAVEEN PATEL:  
SHRI NABA CHARAN MAJHI:**

**DR. SHIVAJI BANDAPPA KALGE:  
SHRI SURESH KUMAR KASHYAP:  
SHRI VISHNU DAYAL RAM:  
SHRI CHANDRA PRAKASH JOSHI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the measures taken/being taken for implementation of the Jal Hi Amrit scheme along with the expected outcomes thereof in the country, State/UT-wise;**
- (b) the number of Sewage Treatment Plants (STPs) nominated by the Urban Local Bodies (ULBs) for participation in this initiative and the current status thereof with regard to Shimla and Amroha Parliamentary Constituencies;**
- (c) the details of the Clean Water Credit System and the manner in which it is likely to incentivise STPs to improve their performance in treating waste water;**
- (d) the details regarding the Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0) State/UT-wise;**
- (e) the total budget allocated for the 68 projects sanctioned under AMRUT 2.0 along with the manner in which it contributes to the overall funding for water management in urban areas; and**
- (f) the current status of project implementation under the mission including the number of projects completed, ongoing and tendered, State/UT-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): Sanitation being a state subject, management of sewerage and septage system in the cities/towns is the responsibility of the State Governments and the Urban Local Bodies (ULBs)/Urban Development Authorities. However, Government of India supplements the efforts of the States and Urban Local Bodies (ULBs) in providing infrastructure for basic services such as sewerage and septage infrastructure in urban areas through its various flagship Missions like Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.**

**"Jal Hi AMRIT" is a sub-scheme under AMRUT 2.0 reforms, which aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this sub-scheme is to build capacity and incentivizing qualitative improvements in the treated discharge effluent. This initiative is targeted to create opportunities for suitable reuse of water, contributing to the overall goal of water security through increasing water availability under the Mission. The outcomes envisaged are as below:**

- (i) **Improvement in treated effluent quality**
- (ii) **Enhancement of reuse capacity of treated used water in urban area and enhancing water availability through reuse of used water.**
- (iii) **Improved capacity of ULBs / parastatals /operational staff through targeted training**
- (iv) **Enhancement in monitoring systems like Online Continuous Effluent/ Emission Monitoring System (OCEMS) and Supervisory Control and Data Acquisition (SCADA) for operational efficiency and transparency.**

**This initiative is for award of incentives to the existing Sewage Treatment Plants (STPs) and not for sanction of new projects. Participation of existing STPs under this sub-scheme is voluntary.**

**Under this programme, provision has been made for assessment of participating STPs based on the desktop assessment, field verification, water quality testing and thereafter issue of Star-rating certificate with six months validity to the eligible STPs based on the final assessment. The amount of incentive for the STPs with 3-Star and above rating in different groups is as below:**

Star rating	Group - 1	Group - 2	Group - 3	Group - 4	Group - 5
	STPs with treatment capacity				
	< 5 MLD	5 to <10 MLD	10 to <50 MLD	50 to <100 MLD	100 MLD & above
*****	0.75 Crore	1.5 Crore	4 Crore	6 Crore	8 Crore
****	0.5 Crore	1 Crore	2 Crore	3 Crore	5 Crore
***	0.25 Crore	0.75 Crore	1 Crore	2 Crore	2 Crore

**A 70:30 incentive release structure has been adopted for this program with release of 70% of the incentive upfront to the STPs after meeting the required conditions and remaining 30% of incentive upon maintaining their star rating for another six months. 4 Star and 3 Star-rated STPs becomes eligible for balance incentive as earmarked for higher rating, upon upgradation of their Standards to 5 Star and 4 Star rating respectively by next year.**

**Concerned STPs are to utilize the incentive released under the sub scheme for improvement of operating efficiencies, technology upgradation, capital expenditures for reuse infrastructure, setting up of real time data management system (OCEMS & SCADA etc.) and capacity building of staff.**

**MoHUA has taken the following measures for implementation of Jal Hi Amrit scheme-**

- i. **An online module has been developed by MoHUA and ULBs/ STPs have submitted their information/ details on this module on AMRUT 2.0 portal.**
- ii. **Around 2,500 participants have been trained through on-site and online training programmes organised for States/ UTs & ULBs including two trainings for assessors and samplers.**
- iii. **For desktop assessment, field verification and capacity building of ULBs, specialised agencies have been onboarded. Progress of the assessment is monitored daily with the agencies and issues raised are addressed on real time basis.**
- iv. **For field data collection and verification, mobile app has been developed by MoHUA.**

**So far, 848 Sewage Treatment Plants have been enrolled (submitted information) via online platform for assessment. In Shimla Parliamentary constituency of Himachal Pradesh, 6 Sewage Treatment Plants have been submitted. However, in Amroha Parliamentary constituency of Uttar Pradesh, ULB has not submitted any Sewage Treatment Plant for assessment so far under the said scheme.**

**(d) to (f): AMRUT 2.0 has been launched on 1st Oct 2021 enabling the cities to become 'self-reliant' & 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is other major focus of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. Total indicative outlay for AMRUT 2.0 is ₹2,77,000 crore including central share of ₹76,760 crore. Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to design, prioritize and implement the projects within the broad framework of AMRUT 2.0 guidelines. State Water Action Plans for 8,998 projects worth ₹1,89,489 crore submitted by States/UTs have been approved by the Apex committee of MoHUA.**

**As reported by States/ UTs on AMRUT 2.0 portal (as on 15.11.2024), tenders have been issued for 5886 projects worth ₹1,15,872.91 crore out of which, contracts have been awarded for 4,916 projects worth ₹85,114.01 crore. Rest of the projects are at various stages of implementation. The State/UT- wise details of central allocation, no of projects approved, completed, ongoing, and tendered is given in Annexure.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (d) to (f) OF UNSTARRED QUESTION NO. 1611 REGARDING “JAL HI AMRIT SCHEME”, DUE FOR ANSWER IN THE LOK SABHA ON 05.12.2024.**

**State/UT- wise details of central allocation, no of projects approved, and works completed**

**(All amount in ₹ crore)**

S. No.	State/ UT	Committed CA (Projects)	CA approved so far	Projects approved		Works Completed
		Amount	Amount	No	Amount	Amount
1	ANDAMAN & NICOBAR ISLANDS	36	34.9	1	34.9	
2	ANDHRA PRADESH	2948	2,947.73	552	8,515.31	429.07
3	ARUNACHAL PRADESH	226	147.59	19	183.01	3.14
4	ASSAM	775	775	60	919.48	37.01
5	BIHAR	2628	2,619.77	64	8,481.14	
6	CHANDIGARH	170	170	6	153.52	28.20
7	CHHATTISGARH	1303	1,017.50	111	2,593.66	199.99
8	DADRA & NAGAR HAVELI & DAMAN AND DIU	30	30	1	63.47	
9	DELHI	2885	2,104.27	89	2,450.01	245.74
10	GOA	85	78.78	24	156.35	10.66
11	GUJARAT	4512	4,511.80	922	17,431.56	3,540.97
12	HARYANA	1496	742.62	57	1727.36	190.17
13	HIMACHAL PRADESH	256	255.99	49	321.66	60.20
14	JAMMU AND KASHMIR	867	812.28	153	1665.11	5.76
15	JHARKHAND	1183	1,183.00	113	4202.53	72.96
16	KARNATAKA	4628	4,611.68	703	10274.13	858.90
17	KERALA	1374	1,374.00	740	3743.43	414.45
18	LADAKH	128	58.5	3	195.05	
19	LAKSHADWEEP	2	-	-	-	
20	MADHYA PRADESH	4065	4,052.06	1,273	12963.14	412.11
21	MAHARASHTRA	9310	9,310.00	303	31722.23	3,873.61

S. No.	State/ UT	Committed CA (Projects)	CA approved so far	Projects approved		Works Completed
		Amount	Amount	No	Amount	Amount
22	MANIPUR	170	133.11	32	155.73	1.36
23	MEGHALAYA	111	108.45	1	121	91.96
24	MIZORAM	143	140.02	166	157.78	40.54
25	NAGALAND	176	175.96	64	218.9	
26	ODISHA	1373	1,373.00	348	3940.98	1,276.09
27	PUDUCHERRY	150	149.57	19	189.68	55.58
28	PUNJAB	1836	1,596.29	195	3659.47	15.24
29	RAJASTHAN	3552	3,506.49	321	10823.72	1,432.32
30	SIKKIM	40	40	8	49.41	17.52
31	TAMIL NADU	4942	4,942.00	1,270	14687.83	4,809.45
32	TELANGANA	2789	2,788.03	252	9584.26	69.06
33	TRIPURA	157	157	18	191.53	113.85
34	UTTAR PRADESH	8161	8,161.00	654	26626.97	3,476.53
35	UTTARAKHAND	585	210.38	19	263.04	48.89
36	WEST BENGAL	3658	3,658.00	388	10621.59	1,184.99
<b>Grand Total</b>		<b>66,750</b>	<b>63,976.77</b>	<b>8,998</b>	<b>1,89,089.94</b>	<b>23,016.30</b>